

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

(CAA)-198/(ND)/2017

IN THE MATTER OF:

M/s. Revex Polymers (P) Ltd with M/s.
Revex Plasticiser (P) Limited

... PETITIONER

SECTION :

Under Section 230-232

Order delivered on 12.9.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Iswar Mohapatra, Advocate

For the Respondents : -

ORDER

Learned Counsel for the petitioner is present. Subject to the Learned Counsel for the petitioner in providing with addresses of jurisdictional service tax authorities to the Bench Officer, order is reserved



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
12.9.2017